

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2303**

ANSWERED ON MONDAY, DECEMBER 18, 2023/AGRAHAYANA 27, 1945(SAKA)

CSR FUNDS

QUESTION

2303. SHRI GAJANAN KIRTIKAR:

SHRI ASHOK KUMAR RAWAT:

SHRI KRUPAL BALAJI TUMANE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether various undertakings under the Ministry have allocated funds under Corporate Social Responsibility during the last four years and in the current financial year;**
- (b) if so, the details of the funds allocated and utilized specifically in Scheduled Caste (SC) dominated areas along with the number of beneficiaries areawise/undertaking-wise/district-wise and item-wise;**
- (c) whether funds are spent under CSR especially in backward and SC dominated areas in the country;**
- (d) whether there is a need to take effective steps to spend the fund under CSR especially in backward and SC dominated areas in the country;**
- (e) if so, whether it is proposed to include SC dominated areas in Maharashtra and Misrikh constituency of Uttar Pradesh under it; and**
- (f) if so, the details thereof?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): There is no undertakings under this Ministry and there is no provision of allocation of funds under CSR framework. The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. However, the present CSR filing does not capture the beneficiary-wise details of the CSR projects of the companies.

On the basis of the filings made by the companies in the MCA21 registry, State-wise and development sector wise details of CSR spent by Public Sector Undertakings (PSUs) during last four Financial Years (FY) i.e 2018-19, 2019-20, 2020-21 and 2021-22 are at Annexure –I & II respectively. Further, the companies are required to file CSR details for FY 2022-23 on or before 31.03.2024.

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(d) to (f): Schedule VII of the Act enlist the list of eligible CSR activities which can be undertaken. The activities mentioned under Schedule VII are broadly aligned with national priorities and related to inclusive and sustainable development such as health, education, poverty eradication, hunger, women empowerment, welfare of armed forces veterans, environment, sports, rural development, slum area development, welfare of weaker sections, disaster management etc. Further, entries in Schedule VII are broad-based and must be interpreted liberally so as to capture the essence of the subjects enumerated therein. As such socially, economically and educationally backward areas of the country are also intended to be important beneficiaries of CSR spending.

Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee. The Government does not issue any directions to the companies to spend in particular area or activity. On the basis of filings made by the companies in the MCA 21 registry, companies have spent an amount of Rs. 1022.46 crores in aspirational districts as identified by NITI Aayog in FY 2021-22 (data up to 31.03.2023) as against Rs. 651.43 crores in FY 2020-21.

ANNEXURE REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 2303 FOR 18.12.2023

Total CSR expenditure State wise by PSUs (Amount in INR Cr.)					
Sr. No.	State-wise	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Andaman And Nicobar	0.15	0.08	1.28	0.64
2	Andhra Pradesh	59.07	36.04	40.68	52.12
3	Arunachal Pradesh	4.02	6.68	3.54	11.25
4	Assam	166.59	224.21	93.18	230.41
5	Bihar	32.62	8.56	7.51	43.82
6	Chandigarh	0.17	0.09	-	0.29
7	Chhattisgarh	94.41	109.06	186.56	150.17
8	Dadra and Nagar Haveli	0.38	0.25	1.13	0.92
9	Daman And Diu	0.10	0.01	-	0.72
10	Delhi	173.63	209.05	45.34	348.92
11	Goa	6.76	5.49	5.88	4.22
12	Gujarat	116.65	99.31	101.12	130.87
13	Haryana	25.28	30.38	15.37	57.41
14	Himachal Pradesh	47.50	39.10	42.04	60.33
15	Jammu and Kashmir	19.87	10.53	21.68	24.22
16	Jharkhand	59.91	92.14	94.87	67.45
17	Karnataka	215.30	216.27	136.34	182.98
18	Kerala	42.77	56.17	28.99	35.85
19	Lakshadweep	-	-	-	-
20	Leh & Ladakh	-	-	-	9.54
21	Madhya Pradesh	105.04	42.27	134.75	144.05
22	Maharashtra	111.73	253.55	214.07	318.50
23	Manipur	1.49	4.36	4.10	8.97
24	Meghalaya	3.95	9.09	2.00	1.43
25	Mizoram	0.11	-	0.02	5.09
26	Nagaland	0.11	0.63	0.26	4.25
27	Odisha	541.02	523.08	318.78	383.43
28	Puducherry	2.37	-	0.02	0.86
29	Punjab	5.77	2.77	2.84	6.69
30	Rajasthan	44.43	23.00	17.12	49.25
31	Sikkim	1.29	1.05	8.77	18.77
32	Tamil Nadu	115.24	128.13	76.88	73.92
33	Telangana	46.92	51.67	84.38	92.90
34	Tripura	20.80	7.49	5.81	10.95
35	Uttar Pradesh	154.29	74.71	124.75	211.51
36	Uttarakhand	99.81	56.73	50.69	84.22
37	West Bengal	50.41	41.90	64.95	97.46
38	NEC/ Not mentioned*	-	7.57	168.04	-
39	PAN India*	1,281.23	2,479.12	1,416.34	525.18
40	Contribution to Funds included in Schedule VII	573.24	459.56	966.21	863.89
Grand Total		4,224.46	5,310.12	4,486.27	4,313.46

(Data up to 31.03.2023) [Source: Data as provided by CDM Cell]

* Not Elsewhere Covered (NEC)

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 2303 FOR 18.12.2023

Total CSR expenditure Development Sector by with PSU (Amount in INR Cr.)					
Sr. No.	Development Sector-wise	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Agro forestry	0.13	0.13	0.04	2.43
2	Animal welfare	1.22	6.62	1.93	3.16
3	Armed Forces, Veterans, War Widows/ Dependants	17.36	18.73	15.20	5.77
4	Art and culture	57.31	387.67	272.12	25.67
5	Clean Ganga Fund	4.10	3.03	4.49	3.51
6	Conservation of natural resources	111.77	103.56	8.99	10.12
7	Education	794.62	1,083.43	676.54	812.87
8	Environmental Sustainability	327.23	379.82	102.33	260.85
9	Gender equality	1.85	5.40	0.25	1.28
10	Health care	514.19	1,035.99	946.77	1,358.35
11	Livelihood Enhancement Projects	93.50	72.08	42.81	27.83
12	Other Central Government Funds	465.26	302.27	299.39	139.06
13	Poverty, Eradicating Hunger, Malnutrition	289.88	173.61	389.46	119.22
14	Prime Minister's National Relief Fund	39.23	131.21	637.72	716.27
15	Rural development projects	528.76	331.84	464.25	377.50
16	Safe drinking water	80.76	42.18	29.91	30.98
17	Sanitation	300.15	269.36	149.28	140.95
18	Senior citizens welfare	3.16	3.52	1.59	7.32
19	Setting Up Homes And Hostels For Women	10.52	7.98	7.88	1.67
20	Setting Up Orphanage	0.33	0.81	1.40	1.37
21	Slum area development	34.22	22.45	66.94	36.23
22	Socio-economic inequalities	14.13	13.95	4.78	14.17
23	Special education	49.16	27.13	7.65	3.69
24	Swachh Bharat Kosh	64.65	23.05	24.60	5.05
25	Technology Incubators	2.30	1.77	7.96	0.61
26	Training to promote sports	58.40	40.44	26.48	55.61
27	Vocational skills	281.14	325.63	115.66	133.28
28	Women empowerment	14.85	23.61	11.56	18.67
29	NEC/ Not Mentioned*	64.26	472.85	168.28	-
Grand Total		4,224.46	5,310.12	4,486.27	4,313.46

(Data up to 31.03.2023) [Source: Data as provided by CDM Cell]

* Not Elsewhere Covered (NEC)

*Companies either did not specify the names of Sector or indicated more than one Sector where projects were undertaken.
